

R.O.C.No.11/2019-Con.B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 157 / 2019

Thiru. A.Muraleetharan, District Judge, functioning as Chairman, Permanent Lok Adalat, Vellore, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Vellore in G.O.(Ms) No.111, Labour and Employment (D2) Department, dated 09.07.2019, is transferred and posted as Presiding Officer, Principal Labour Court, Vellore, in the existing vacancy.

Thiru. N.Manivannan, District Judge, functioning as Chairman, Permanent Lok Adalat, Nagapattinam, who has been appointed on transfer as Presiding Officer, Additional Labour Court, Vellore in G.O.(Ms) No.111, Labour and Employment (D2) Department, dated 09.07.2019, is transferred and posted as Presiding Officer, Additional Labour Court, Vellore, in the existing vacancy.

Thiru. K.Ayyappan Pillai, District Judge, functioning as Chairman, Permanent Lok Adalat, Cuddalore, who has been appointed on transfer as Presiding Officer, Labour Court, Cuddalore in G.O.(Ms) No.111, Labour and Employment (D2) Department, dated 09.07.2019, is transferred and posted as Presiding Officer, Labour Court, Cuddalore, in the existing vacancy.

Thiru. S.Murugesan, District Judge, functioning as Chairman, Permanent Lok Adalat, Thoothukudi, who has been appointed on transfer as Presiding Officer, Labour Court, Tirunelveli in G.O.(Ms) No.111, Labour and Employment (D2) Department, dated 09.07.2019, is transferred and posted as Presiding Officer, Labour Court, Tirunelveli, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 16.07.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**